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SLP(C)No. 18473 OF 2000

/C O P Y/@@  
AAAAAAAAAA  
Court No.11

ITEM No.30

SECTION XIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.18473/2000@@  
AAAAAAAAAA

(From the judgement and order dated 07/06/2000 in CCCA-99/99  
of The HIGH COURT OF A.P. AT HYDERABAD)

NAVEEN CHAND & ANR.

Petitioner (s)

VERSUS

NAGARJUNA TRAVELS AND HOTELS PVT. LTD.

Respondent (s)

(With prayer for interim relief and Office Report)

Date : 30/03/2001 This Petition was called on for hearing today.@@  
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CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. P.V. Kapur, Sr. Adv.  
Mr. Krishna Kumar, Adv.  
Mr. Jeevesh Nagrath, Adv.

For Respondent (s) Mr. P.P. Rao, Sr. Adv.  
Mr. D. Rama Krishna Reddy, Adv.  
Mrs. D. Bharathi Reddy, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

After hearing learned counsel for the parties, the  
Court reserved its judgment.

.SP1

Sd/-  
(Subhash Chander)  
Court Master

Sd/-  
(S. Malkani)  
Court Master